

केन्द्रीय प्रशासनिक अधिकरण  
CENTRAL ADMINISTRATIVE TRIBUNAL

कलकत्ता न्यायपीठ, कलकत्ता  
CALCUTTA BENCH, CALCUTTA

आदेश पत्र  
ORDER SHEET

आवेदन संख्या 1378/1997  
Application No.

का २००  
of 200

आवेदक Sushil Kumar Mondal  
Applicant(s)

प्रत्यर्थी  
Respondents  
Min. of Defence

आवेदक का वोकिल  
Advocate for the Applicant(s) S.K. Ghose

प्रत्यर्थी का अधिवक्ता  
Advocate for the Respondent(s) Ms. U. Sanyal

रजिस्ट्री को टिप्पणियाँ Notes of the Registry	न्यायपीठ का आदेश Orders of the Tribunal
Sl. No. 22 1.02.2005	<p>It is stated by the learned counsel for the respondents that applicant's counsel Shri S.K. Ghose has died in January, 2004. Thereafter, registry was directed to issue notice to the applicant for <del>to interview him regarding his legal representation</del> in view of <del>engagement of another counsel</del>. Notice was sent to the applicant by the registry but there is no response. Even today none has appeared on behalf of the applicant. It appears that the applicant is no more interested in pursuing the case. The application is therefore dismissed in default for non-prosecution.</p> <p style="text-align: right;">(S.K. Naik) Member (A)</p> <p style="text-align: right;">(M.A. Khan) Vice-Chairman (J)</p> <p style="text-align: center;">/ gtv/</p>